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TO
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(Official Report)

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Code of Criminal Procedure (Amendment)

— (Amendment of section 4)—
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- Indian Merchandise Marks (Amendment)
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- Indian Navy (Discipline) Amendment—
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- Indian Navy (Discipline) Second Amend-
 ment—
 Introduced. 90-91.
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 Passed. 242.
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- Indian Railways (Amendment)—
 Introduced. 235.
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- Indian Railways (Amendment) (No. 28 of
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- Indian Registration (Amendment)—
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- Indian Sale of Goods (Amendment)—
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- Indian Tariff (Amendment)—
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- Insurance (Amendment)—
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- Land Acquisition (Amendment)—
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- Motor Spirit (Duties) Amendment—
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Assignment by the A. E. G. India Electric Company, Limited, incorporated in Germany, of their business, assets, etc., to certain parties in —. 127-30.

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